

**Central Electricity Regulatory Commission**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi-110001**  
**(Tele No. 23353503 FAX No. 23753923)**

No: 13/2/7/2015-PM/CERC

Dated: 2<sup>nd</sup> March, 2017

**PUBLIC NOTICE**

**Subject: Public Hearing on Draft Central Electricity Regulatory Commission  
(Cross Border Trade of Electricity) Regulations, 2017**

The Commission has issued the draft Central Electricity Regulatory Commission (Cross Border Trade of Electricity) Regulation, 2017. These draft Regulation were uploaded on the website of the Commission i.e. [www.cercind.gov.in](http://www.cercind.gov.in) on 16.2.2017 for inviting comments/suggestions.

2. It has been decided by the Commission to hold a public hearing on the above subject on 22.3.2017 as per details given below:

<b>Date</b>	<b>Venue</b>	<b>Timing</b>	<b>Invitees</b>
22.3.2017	"CERC COURT ROOM" (Fourth Floor), Chanderlok Building, 36, Janpath, New Delhi	11 hrs	Representatives of Central/State Governments/State Utilities/ CPSUs/CTUs/STUs/ Transmission Licensees/ Trading Licensees Individual Experts/NGO/IPPs/ Financial Institutions/Consultancy Firms and other stakeholders.

3. The Commission values your views and firmly believes that your participation/participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. It is, therefore, requested to attend the hearing on 22.3.2017 or depute a responsible officer of your organization fully conversant with the matter.

4. To enable the office to make proper arrangements for the hearing. It is requested that the name of the proposed participants(s) from your organization may please be communicated to the undersigned latest by 17.3.2017. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may please be planned to be limited to duration of 5-10 minutes and be covered in not more than 8-10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

(Shubha Sarma)  
Secretary